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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

**COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017. 01-03-2017

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
-	92/16	Hearing	397/398	Kasturi Rabindranath Pai Vs Union Home Products Ltd & 2 others

SL.NO. NAME (IN CAPITAL)  
&

DESIGNATION

PHONE NUMBER

REPRESENTATION BY WHOM  
(Petitioner Respondent)


SIGNATURE


Applicant: Mr. Kasturi Rabindranath Pai Represented  
by G.V. Srinivasa Murthy, practising company secretary  
Vs. Union Home products Ltd, ROC & RD.

G.V. Srinivasa Murthy  
11/3/2017  
G.V. SRINIVASA MURTHY  
M: 9845214298

**ORDER**

Heard PCS for Petitioner. For consideration post on 09/03/2017.

  
Member (J)

  
Member (T)